

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 26084/2023

(Arising out of impugned final judgment and order dated 29-03-2023 in DBCRA(Db) No. 212/2022 29-03-2023 in DBCRA(Db) No. 254/2022 passed by the High Court of Judicature for Rajasthan at Jaipur)

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

SAIFURREHMAN ANSARI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.246744/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.246745/2023-EXEMPTION FROM FILING O.T. and IA No.246741/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 02-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTAFor Petitioner(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AORFor Respondent(s) Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Chand Qureshi, AOR
Mr. Bharat Singh, Adv.Ms. Seema Misra, Adv.
Mr. Harsh Bora, Adv.
Ms. Deeksha Dwivedi, Adv.
Mr. N. Sai Vinod, AORMr. Siddharth Satija, Adv.
Mr. Rajat Kumar, Adv.
Ms. Tusharika Mattoo, Adv.
Mr. Akash Sachan, Adv.
Ms. Zehra Khan, AORUPON hearing the counsel the Court made the following
O R D E R

List before a Bench of which one of us (Sandeep Mehta, J.) is not a member.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS(BEENA JOLLY)
COURT MASTER (NSH)